

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 528
TO BE ANSWERED ON 07.12.2023

Measures taken to conserve forests

528. SHRI RAJENDRA GEHLOT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the measures taken to conserve forests in the country and the resultant increase in forest area in various States, particularly in Rajasthan, due to these measures;
- (b) the State-wise details of the activities conducted and the amount spent thereunder, including in Rajasthan;
- (c) the details of the number of displaced forest villages and tribal dominated areas in Rajasthan along with the rehabilitation plan of these villages; and
- (d) whether all the displaced villages in Rajasthan have been rehabilitated, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) and (b) Protection and management of forests is primarily the responsibility of State Governments and Union Territory Administrations. There are strong legal frameworks for protection and management of forests under various acts and rules such as Indian Forest Act, 1927, Forest (Conservation) Act, 1980, Wildlife (Protection) Act, 1972, and the State Governments /UT Administrations take appropriate actions in accordance with the provisions made under these Acts/ Rules, including other State/UT Specific Acts and Rules.

The Ministry provides financial assistance to the States/UTs under various Centrally Sponsored Schemes namely Forest Fire Prevention and Management Scheme, Green India Mission, Compensatory Afforestation Fund Management and Planning Authority and Development of Wildlife habitat (DWH). These schemes support in the conservation and restoration of forests including forest fire prevention and mitigation activities, ecological restoration of degraded forest areas through afforestation and reforestation activities, habitat improvement, soil and water conservation measures and protection etc.

The details of funds released under Forest Fire Prevention and Management Scheme to various States/UTs during the last three years are given in **Annexure- I**.

The details of funds released under Green India Mission to various State/UTs during last three years are given in **Annexure-II**

The details of Compensatory Afforestation Fund Management and Planning Authority (CAMPA) funds utilized by the States/UTs during last three years are given in **Annexure-III**.

The details of funds released under Development of Wildlife Habitats to various States/UTs during the last three years are given in **Annexure- IV**.

As per the India State of Forest Report, 2021, the total forest cover of the country is 7,13,789 square kilometers which is 21.71% of the geographical area of the country. The forest cover has increased by 1,540 square kilometers between ISFR 2019 and ISFR 2021 assessment are given in **Annexure-V**.

As reported by the State Forest Department of Rajasthan, details of activities carried out and amount spent in the year 2022-2023 are given in **Annexure –VI**.

(c) and (d) As per the report received from State Forest Department of Rajasthan, there are no displaced forest villages in the State.

Annexure-I

Annexure referred to in reply to part (a) and (b) of the Rajya Sabha Un-Starred Question No. 528 due for reply on 07.12.2023 by Shri Rajendra Gehlot regarding “Measures taken to conserve forests”

The details of fund released under ‘Forest Fire Prevention and Management Scheme’ during last three years.

(Rs.InCrores)

S. No.	States	2020-21 Amount Released	2021-22 Amount Released	2022-23 Amount Released
Other States				
1	Andhra Pradesh	0.00	0.00	0.00
2	Bihar	2.3394	0.00	0.3962
3	Chhattisgarh	0.00	1.4055	0.00
4	Gujarat	1.8560	0.998	0.00
5	Goa	0.00	0.5730	0.00
6	Haryana	0.00	0.00	0.00
7	Himachal Pradesh	2.0329	1.1617	1.1329
8	Jharkhand	1.5346	1.3615	0.0169
9	Karnataka	2.1940	1.5733	0.8738
10	Kerala	0.00	3.6288	4.4431
11	Madhya Pradesh	2.6988	0.00	6.3548
12	Maharashtra	4.5518	0.00	3.9599
13	Odisha	4.0055	8.3983	3.3880
14	Punjab	0.00	0.00	0.00
15	Rajasthan	0.9715	1.2721	0.3347
16	Tamil Nadu	0.00	2.3890	0.00
17	Telangana	1.6696	0.00	0.00
18	Uttar Pradesh	1.4696	1.1179	0.00
19	Uttarakhand	0.00	3.5436	1.3393
20	West Bengal	0.7883	1.3273	0.00
	Total	26.1120	28.75	22.2396
NE & Sikkim				
1	Assam	0.00	0.00	0.00
2	Arunachal Pradesh	0.00	0.8977	1.9812
3	Manipur	3.1661	0.8653	1.0661
4	Meghalaya	0.7331	0.00	0.3817
5	Mizoram	1.1246	0.8719	0.3087
6	Nagaland	0.8780	0.6452	0.2882
7	Sikkim	0.00	0.8973	0.4791
8	Tripura	0.4562	0.8226	0.4748
	Total	6.358	5.00	49.798
Union Territories				
1	A & N Islands	0.00	0.00	0.60
2	Chandigarh	0.00	0.5072	0.00
3	D&N Haveli	0.00	0.00	0.00
4	Daman & Diu	0.00	0.00	0.00
5	Jammu & Kashmir	0.00	0.00	0.00
6	Lakshadweep	0.00	0.00	0.00
7	New Delhi	0.00	0.00	0.00
8	Pondicherry	0.00	0.00	0.4340
	Total	0.00	0.5072	1.034
	Grand Total	32.47	34.2572	28.2534

Annexure-II

Annexure referred to in reply to part (a) & (b) of the Rajya Sabha Un-Starred Question No. 528 due for reply on 07.12.2023 by Shri Rajendra Gehlot regarding “Measures taken to conserve forests”

The details of fund released under Green India Mission during last three years.

(Rs. in Crores)

Sl. No.	States	2020-21	2021-22	2022-23
		Funds released	Funds released	Funds released
1	Andhra Pradesh	1.44	1.30	-
2	Arunachal Pradesh	-	-	10.56
3	Chhattisgarh	1.31	0.35	2.62
4	Haryana	-	-	8.32
5	Himachal Pradesh	-	0.00	6.55
6	Jammu & Kashmir	-	13.68	6.02
7	Karnataka	2.33	4.44	2.872
8	Kerala	1.97	9.18	3.80
9	Madhya Pradesh	24.86	10.66	23.4
10	Maharashtra	-	-	1.78
11	Manipur	6.74	9.93	5.45
12	Mizoram	2.99	29.86	36.27
13	Odisha	22.01	11.41	17.77
14	Punjab	3.92	3.25	2.21
15	Sikkim	2.19	7.77	6.39
16	Uttarakhand	24.73	27.51	35.94
17	West Bengal	-	9.43	0.76
18	Uttar Pradesh	-	-	-
	Total	94.49	138.76	170.75

Annexure-III

Annexure referred to in reply to part (a) & (b) of the Rajya Sabha Un-Starred Question No. 528 due for reply on 07.12.2023 by Shri Rajendra Gehlot regarding “Measures taken to conserve forests”

The details of fund released under Compensatory Afforestation Fund Management and Planning Authority CAMPA during last three years.

(Rs. in Crores)

Sl. No.	Name of the State/UT	Utilisation of CAMPA funds		
		2020-21	2021-22	2022-23
1	Andaman & Nicobar Islands	0.01	0.00	4.22
2	Andhra Pradesh	60.96	121.10	82.52
3	Arunachal Pradesh	0.00	0.00	189.40
4	Assam	22.65	21.48	83.89
5	Bihar	183.20	0.13	77.69
6	Chandigarh	0.00	5.14	1.61
7	Chhattisgarh	651.64	855.55	895.59
8	Dadar & Nagar Haveli	0.00	0.00	0.00
9	Delhi	0.03	4.15	9.58
10	Goa	23.39	17.75	25.74
11	Gujarat	169.85	168.79	170.00
12	Haryana	125.73	213.50	137.04
13	Himachal Pradesh	119.48	94.77	97.01
14	Jammu & Kashmir	112.61	127.74	177.37
15	Jharkhand	214.93	240.99	316.93
16	Karnataka	170.48	299.99	269.36
17	Kerala	10.88	16.03	8.24
18	Madhya Pradesh	475.64	561.09	729.38
19	Maharashtra	236.58	422.43	399.91
20	Manipur	27.79	25.09	22.59
21	Meghalaya	22.01	36.40	8.90
22	Mizoram	25.99	17.65	10.01
23	Nagaland	0.00	0.00	0.00
24	Odisha	674.99	843.12	930.01
25	Punjab	128.59	167.82	129.81
26	Rajasthan	192.37	182.13	209.05
27	Sikkim	54.84	70.00	70.57
28	Tamil Nadu	0.00	0.00	25.95
29	Telangana	378.35	488.98	430.55
30	Tripura	17.92	24.22	34.80
31	Uttar Pradesh	252.19	362.06	232.72
32	Uttarakhand	250.01	375.42	256.32
33	West Bengal	8.25	12.92	18.93
	Total	4611.36	5776.44	6055.69

Annexure-IV

Annexure referred to in reply to part (a) & (b) of the Rajya Sabha Un-Starred Question No. 528 due for reply on 07.12.2023 by Shri Rajendra Gehlot regarding “Measures taken to conserve forests”

The details of fund released under “Development of Wildlife Habitats’ during last three years.

(Rs. In Crore)

S. No.	Name of States/UTs	2020-21	2021-22	2022-23
1	A& N Islands	0	1.3577	0.2512
2	Andhra Pradesh	0	0	0
3	Arunachal Pradesh	3.1258	4.1980	2.7644
4	Assam	0	0	2.0914
5	Bihar	2.0516	4.1085	0
6	Chandigarh	0.2516	0	0.2162
7	Chhattisgarh	1.0435	2.7459	1.0445
8	Goa	0	0	0
9	Gujarat	1.2458	0	2.00
10	Haryana	0.1822	1.2733	0.3015
11	Himachal Pradesh	1.8763	1.9709	1.1432
12	Jammu & Kashmir	0.8062	0	0
13	Jharkhand	1.9822	0.7953	0
14	Karnataka	5.8612	12.5659	2.9171
15	Kerala	7.3128	2.9577	2.2447
16	Madhya Pradesh	8.0160	3.8934	2.6555
17	Maharashtra	1.4608	0	3.5038
18	Manipur	2.4112	1.4250	1.8064
19	Meghalaya	2.6350	5.3051	0
20	Mizoram	3.3960	1.9896	1.9019
21	Nagaland	2.60	3.4203	7.2565
22	Odisha	6.9750	7.2680	9.6749
23	Rajasthan	3.0912	10.0764	0.8678
24	Sikkim	3.4962	1.8297	2.3966
25	Tamil Nadu	3.3403	3.9075	1.3295
26	Telangana	0.3659	0	0
27	Uttar Pradesh	3.1292	1.6906	2.6674
28	Uttarakhand	4.4161	2.2634	2.1296
29	West Bengal	7.1061	7.5725	2.01308
30	Puducherry	0	0	0
31	Lakshadweep	4.6240	4.6208	2.6990
32	Delhi	0	0	0
33	Tripura	2.6067	0	0
34	Ladakh UT	2.2317	0.3195	0.6111
	Grand Total	87.6488	87.5559	56.4884

Annexure-V

Annexure referred to in reply to part (a)& (b) of the Rajya Sabha Un-Starred Question No. 528 due for reply on 07.12.2023 by Shri Rajendra Gehlot regarding “Measures taken to conserve forests”

The details of change in forest cover in various states, including Rajasthan from ISFR 2019 to ISFR 2021.

(in Square Kilometre)

States/UTs	Geographical area	ISFR 2019 (XVI) Cycle	ISFR 2021 (XVI) Cycle	Change in Forest Cover between ISFR 2019& ISFR 2021
		Total Forest Cover	Total Forest Cover	
Andhra Pradesh	1,62,968	29,137	29,784	647
Arunachal Pradesh	83,743	66,688	66,431	-257
Assam	78,438	28,327	28,312	-15
Bihar	94,163	7,306	7,381	75
Chhattisgarh	1,35,192	55,611	55,717	106
Delhi	1,483	195.44	195	-0.44
Goa	3,702	2,237	2,244	7
Gujarat	1,96,244	14,857	14,926	69
Haryana	44,212	1,602	1,603	1
Himachal Pradesh	55,673	15,434	15,443	9
Jharkhand	79,716	23,611	23,721	110
Karnataka	1,91,791	38,575	38,730	155
Kerala	38,852	21,144	21,253	109
Madhya Pradesh	3,08,252	77,482	77,493	11
Maharashtra	3,07,713	50,778	50,798	20
Manipur	22,327	16,847	16,598	-249
Meghalaya	22,429	17,119	17,046	-73
Mizoram	21,081	18,006	17,820	-186
Nagaland	16,579	12,486	12,251	-235
Odisha	1,55,707	51,619	52,156	537
Punjab	50,362	1,849	1,847	-2
Rajasthan	3,42,239	16,630	16,655	25
Sikkim	7,096	3,342	3,341	-1
Tamil Nadu	1,30,060	26,364	26,419	55
Telangana	1,12,077	20,582	21,214	632
Tripura	10,486	7,726	7,722	-4
Uttar Pradesh	2,40,928	14,806	14,818	12
Uttarakhand	53,483	24,303	24,305	2
West Bengal	88,752	16,902	16,832	-70
A&N Islands	8,249	6,743	6,744	1
Chandigarh	114	22.03	22.88	0.85
Dadra & Nagar Have	491	207	227.75	0.26
Daman & Diu *	111	20.49		
Jammu & Kashmir	2,22,236	21,358	21,387	29
Ladakh		2,254	2,272	18
Lakshadweep	30	27.10	27.10	0
Puducherry	490	52.41	53.30	0.89
Grand Total	32,87,469	7,12,249	7,13,789	1,540

* From ISFR 2021 onwards Dadra & Nagar Haveli and Daman & Diu have been combined into one UT.

Annexure-VI

Annexure referred to in reply to part (a)& (b) of the Rajya Sabha Un-Starred Question No. 528 due for reply on 07.12.2023 by Shri Rajendra Gehlot regarding “Measures taken to conserve forests”

Details of activities carried out and amount spent in the year 2022-2023 by Rajasthan State Forest Department.

Sl. No	Name of Scheme	Year	Amount spent (In Crores)
1	Rehabilitation Degraded Forest	2022-23	161.8639
2	Climate Change and Combating desertification	2022-23	116.3443
3	Rajasthan CAMPA	2022-23	209.0558
4	NABARD Afforestation phase -V	2022-23	29.1152
5	RFBP-2	2022-23	3.4700
6	Farm Forestry	2022-23	44.2727
7	TOFR	2022-23	22.5657
8	Integrated development of Wildlife Habitat	2022-23	2.2305
9	Project Tiger	2022-23	4.6883
